

(iv) G.S.R. No. 613(E), dated the 23rd November, 1981, publishing the Indian Administrative Service (Appointment by Competitive Examination) Amendment Regulations, 1981.

(v) G.S.R. No. 614(E), dated the 23rd November, 1981, publishing the Indian Police Service (Appointment by Competitive Examination) Amendment Regulations, 1981.

[Placed in Library. See No. LT-2985/81 for (i) to (v)].

Report and Accounts (1980-81) of the Semiconductor Complex Limited S.A.S. Nagar (Punjab) and related papers

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ELECTRONICS AND ENVIRONMENT (SHRI CHANDRA PRATAP NARAIN SINGH): Sir, I beg to lay on the Table, under sub-section (1) of section 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers:—

(i) Third Annual Report and Accounts of the Semiconductor Complex Limited, S.A.S. Nagar, (Punjab) for the year 1980-81, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-3004/81 or (i) and (ii)].

Notifications of the Ministry of Finance (Department of Revenue)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAISINGH SISODIA): Sir, I beg to lay on the Table:

I. A copy each (in English and Hindi) of the following Notifica-

tions of the Ministry of Finance (Department of Revenue), under section 159 of the Customs Act, 1962, together with Explanatory Memoranda on the Notifications:—

(i) G.S.R. Nos. 592(E), to 596(E), dated the 13th November, 1981.

(ii) G.S.R. No. 615(E), dated the 23rd November, 1981.

[Placed in Library. See No. LT-3004/81 for (i) and (ii)].

II. A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Revenue):—

(i) G.S.R. Nos. 575(E) and 576(E), dated the 4th November, 1981.

(ii) G.S.R. Nos. 589(E) to 591(E), dated the 13th November, 1981, together with Explanatory Memoranda thereon.

[Placed in Library. See No. LT-3005/81 for (i) and (ii)].

Announcement regarding postponement of Calling Attention Motion relating to agitation by farmers for remunerative price for cotton

MR. CHAIRMAN: I have to make an announcement. Today we had listed a Calling Attention motion tabled by Mr. Dhabe. There was a slight oversight. We had reserved this day for IMF discussions. So the IMF discussion will take place immediately. Mr. Dhabe has been kind enough to say that it may be postponed.

SHRI SHRIDHAR WASUDEO DHABE (Maharashtra): On the condition that it will be taken up tomorrow.

MR. CHAIRMAN: I am arranging for it because there is somebody else also there. We are trying to adjust it. You want it tomorrow. Anyway, we shall see.